

FORM A

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TARUCHAYA COLONIZERS LLP

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Taruchaya Colonizers LLP
2.	Date of incorporation of corporate debtor	19.11.2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Jaipur and Companies Act, 1956 and rules made there-under
4.	Corporate Identity No. of corporate debtor	AAC-9435
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: D-701, Diamond Tower, Plot No. 4&5, Somdatts Landmark, Hawa Sadak, Civil Lines, Jaipur-302006, Rajasthan
6.	Insolvency commencement date in respect of corporate debtor	01.10.2019
7.	Estimated date of closure of insolvency resolution process	180 days from the date of commencement of Resolution Process i.e. 29.03.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prashant Agrawal Registration Number: IBBI/IPA-001/IP-P00053/2017-18/10127
9.	Address and e-mail of the interim resolution professional, as registered with the Board	P. Agrawal & Associates, F-106 (1st Floor), Sumer Complex, Gautam Marg, C-Scheme-302001, Jaipur, Rajasthan E-mail Id: ippagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	P. Agrawal & Associates, Building No. F-174, Sumer Complex, First Floor, F-106, Gautam Marg, Behind Bagadia Bhawan, C-scheme-302001, Jaipur, Rajasthan E-mail Id: taruchayacolonizerscirp@gmail.com
11.	Last date for submission of claims	15.10.2019 (14 days from the date of appointment of Interim Resolution Professional, i.e. 01.10.2019 on which order of commencement of Corporate Insolvency Resolution Process against corporate debtor has been duly passed by Hon'ble NCLT, Jaipur in CP No. (IB) 135/7/JPR/2019)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the class(es): Class 1: Allottee under Real Estate Projects
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1) Mr. Prashant Sharma Reg. No. IBBI/IPA-001/IP-P00290/2017-18/10534 Address: V P Sharma & Associates, 611, Arcade, 6th Floor, K-12, Malviya Marg, C-scheme, Jaipur, Rajasthan, 302001 2) Mr. Brij Kishore Sharma Reg. No. IBBI/IPA-002/IP-N00036/2016-17/10075 Address: Ab-162, Vivekanand Marg, Nirman Nagar, Near Dcm, Ajmer Road, Jaipur, Rajasthan, 302019 3) Mrs. Anuradha Gupta Reg. No. IBBI/IPA-001/IP-P-01495/2018-2019/12296 Address: E-194, Amba Bari, Jaipur - 302039, Rajasthan
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads Physical Address: same as mentioned in point no. 10 (b) http://ibbi.gov.in/ips-register/view-ip/1

[Handwritten Signature]



Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of Taruchaya Colonizers LLP on 1st October, 2019.

The creditors of Taruchaya Colonizers LLP, are hereby called upon to submit their claims with proof on or before 15th Day of October, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class i.e. Home Buyer in Form CA.

Submission of false or misleading information or claim shall attract penalties.



Mr. Prashant Agrawal

(Interim Resolution Professional)

Registration No. IBBI/IPA-001/IP-P00053/2017-18/10127

Date: 02.10.2019

Place: Jaipur